

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 200 of 2017 in CP(IB) No. 238/9/HDB/2017
NAME OF THE COMPANY	Bartronics Global Solutions Limited
NAME OF THE PETITIONER(S)	Altura Consulting Ltd
NAME OF THE RESPONDENT(S)	Bartronics Global Solutions Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

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Sl.No.3

Date of hearing 28.11.2017

CA No.200 /2017

Bartronics Global Solutions Ltd.

**Order**

Heard Mr.M.Ojaswi, learned counsel for the Petitioner and Mr.V.Jogarao, learned counsel for the Respondent along with Mr.Prashant Deshpande & Mr.B.Suresh, Directors of the Respondent Company.

Mr.Prashant Deshpande and Mr.B.Suresh, directors present today and submit that they are seriously trying to resolve the issue, and thus requested to grant at least one week time finally. By taking into consideration of the request of the Directors, granted one week time finally, and with a condition no further adjournment will be granted. Post the case on 06.12.2017.



**Member (Judicial)**